

— **Permission Sought by Kerala Fisheries Development for Chartering Foreign Fishing Trawlers**

— 2258. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Fisheries Department of Government of Kerala has sought permission of the Centre to charter foreign fishing trawlers ;

(b) if so, the company with which Charter agreement has been signed and the terms and conditions of the Charter agreement ; and

(c) whether Centre has given permission in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) No, Sir. However, the Kerala Fisheries Corporation Ltd., a State Government Undertaking has been issued a Letter of Intent for chartering of 5 pairs of foreign fishing trawlers from Singapore.

(b) The Charter agreement has been signed with M/s. Tropifuna Private Limited, Singapore. The main terms and conditions of the Charter agreement are ;

- (i) The agreement is for a period of three years renewable for a further period of two years ;
- (ii) The area of operation shall be beyond territorial waters with Cochin as the base of operation ;
- (iii) The foreign company shall purchase the catch and shall establish an Irrevocable Revolving Letter of Credit in favour of the Indian company ;

(iv) At least 20% of the total crew shall be Indian including under-studies to Foreign Skipper, Engineer etc.

(c) Conversion of the Letter of Intent into a Letter of Permission is dependent on the fulfilment of pre-operational conditions mentioned in the Letter of Intent. Since the Corporation has not so far fulfilled the conditions, permission has not been granted.

दिल्ली नगर निगम के स्लम विभाग द्वारा  
किया गया काम

2259. श्री त्रिलोक चन्द : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिनांक 1 अप्रैल, 1981 से 1 फ़रवरी, 1982 तक की अवधि के दौरान दिल्ली नगर निगम के स्लम विभाग द्वारा 100 विभिन्न सर्किलों में किये गये कार्यों पर क्षेत्र वार कितनी धनराशि खर्च की गई है ;

(ख) क्या यह सच है कि कुछ क्षेत्रों में अधिक धनराशि खर्च की गई है, जबकि उनकी तुलना में कुछ अन्य क्षेत्रों में कम धनराशि खर्च की गई है ; और

(ग) यदि हां, तो इसके लिए कौन-कौन से प्राधिकारी जिम्मेदार है ;

संसदीय कार्य तथा निर्माण और आवास मन्त्री (श्री भीष्म नारायण सिंह) (क) जैसा दिल्ली नगर निगम ने सूचित किया है निगम के परिमण्डल VII द्वारा (1) मलिन क्षेत्रों के निजी कटरों के पर्यावरणीय सुधार (2) मलिन क्षेत्रों के निजी कटरों की